

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 388**  
TO BE ANSWERED ON THE 4<sup>th</sup> February, 2025

**IMPLEMENTATION OF MSP AND PM FASAL BIMA YOJANA**

**388. SHRI YOGENDER CHANDOLIA:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the Government is aware that farmers in Delhi are not receiving the benefits of the Minimum Support Price (MSP) and are forced to sell their crops outside of Delhi and if so, the reasons for this;
- (b) the number of farmers in Delhi who have been affected by the non-implementation of the MSP and the total quantity of crops that have been sold outside of Delhi;
- (c) whether the Government is aware that farmers in Delhi are also not receiving the benefits of the PM Fasal Bima Yojana and if so, the reasons therefor; and
- (d) the steps being taken by the Government to ensure that farmers in Delhi receive the benefits of the MSP and the PM Fasal Bima Yojana, and the timeline for the implementation of these schemes?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAM NATH THAKUR)

(a) to (d): Every year, Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops for the country as a whole including Delhi, based on the recommendations of Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned. Government's price policy is to ensure remunerative prices to farmers by offering to procure their produce at MSP. However, farmers are free to sell their produce to the Government procurement agencies at MSP or in the open market, whichever is advantageous to them.

Price Support Scheme (PSS) which is a components under the Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA) for procurement of notified oil seeds, pulses and copra directly from pre-registered farmers conforming to the prescribed Fair Average Quality (FAQ) norms by Central Nodal Agencies through the State level agencies at Minimum Support Price (MSP) announced by the Government as and when prices fall below the MSP during the harvesting period. This scheme is implemented at the request of the concerned State Government / Union Territories which agrees to exempt the procured commodities from levy of mandi tax and assist Central Nodal Agencies in logistic arrangements including gunny bags, working capital for state agencies, creation of revolving fund for PSS operations, etc as required under the scheme guidelines. However no proposal has been received from Government of Delhi under PSS.

The Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) a flagship scheme of Ministry of Agriculture and Farmers Welfare, launched in 2016 with the objective to protect farmers from crop loss due to unforeseen natural calamities from pre-sowing to post harvest and to provide adequate financial support to farmers in the event of loss of crops. The Pradhan Matnri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) is voluntary for the States as well as for farmers. The State of Delhi has not implemented the Scheme so far.

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